



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Certificate of Registration

Reference No.:--

Date:15/12/2009

SBI General Insurance Company Limited

SBI General Insurance Company Limited, a joint venture general insurance company promoted by State Bank of India and Insurance Australia Group, Australia has been registered as a General Insurer under Section 3 of the Insurance Act, 1938 with the Authority. The Certificate of Registration (Forms IRDA/ R3) has been issued by the Authority on 15.12.2009. With this registration, the total number of general insurers registered with the Authority has gone up to 22.

R.Kannan
Member (Actuary)